

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 497 /Admin. (Services)/2018

Dated: Allahabad: August 09, 2018

Subject: Regarding one day Judicial Colloquium on Anti Human Trafficking on 24.08.2018 at JTRI, UP, Lucknow.

Sir,

With reference to your letter No. Judl. Colloquium 2018/ JTRI- 1785 dated 26.07.2018 on the above subject, I am directed to say that the Hon'ble Court has been pleased to approve and nominate the officers mentioned in the enclosed list for "One day Judicial Colloquium on Anti Human Trafficking" on 24th August, 2018 at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Enclosure: As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 497 (i)/Admin. (Services)/2018

dated: August 09, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, *Agra, Allahabad, Bahraich, Bareilly, Bhadohi, Bulandshahar, Chandauli, Firozabad, Jaunpur, Kanpur Nagar, Lakhimpur Kheri, Meerut, Shravasti, Azamgarh, Deoria, Gautam Budh Nagar, Ghaziabad, Gorakhpur, Jhansi, Lalitpur, Mathura, Mirzapur, Pilibhit, Siddharth Nagar, Sonbhadra and Varanasi* are requested to nominate the designated officers as mentioned in the enclosed list for participating in the said Judicial Colloquium.
3. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

“One Day Judicial Colloquium on Anti Human Trafficking”
Date: 24th August, 2018

List of Judicial Officers Nomination

S.N.	District Court	Designation
1.	Agra	Spl. Judge (POCSO Act)
2.	Allahabad	Spl. Judge (POCSO Act)
3.	Bahraich	Spl. Judge (POCSO Act)
4.	Bareilly	Spl. Judge (POCSO Act)
5.	Bhadohi at Gyanpur	Spl. Judge (POCSO Act)
6.	Bulandshahar	Spl. Judge (POCSO Act)
7.	Chandauli	Spl. Judge (POCSO Act)
8.	Firozabad	Spl. Judge (POCSO Act)
9.	Jaunpur	Spl. Judge (POCSO Act)
10.	Kanpur Nagar	Spl. Judge (POCSO Act)
11.	Lakhimpur Kheri	Spl. Judge (POCSO Act)
12.	Meerut	Spl. Judge (POCSO Act)
13.	Shravasti	Spl. Judge (POCSO Act)
14.	Azamgarh	C.J.M.
15.	Deoria	C.J.M.
16.	Gautambuddha Nagar	C.J.M.
17.	Ghaziabad	C.J.M.
18.	Gorakhpur	C.J.M.
19.	Jhansi	C.J.M.
20.	Lalitpur	C.J.M.
21.	Mathura	C.J.M.
22.	Mirzapur	C.J.M.
23.	Pilibhit	C.J.M.
24.	Siddharth Nagar	C.J.M.
25.	Sonbhadra	C.J.M.
26.	Varanasi	C.J.M.